

**F. No. 296/4/2019- CX-9**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs

New Delhi, dated the **17.08.2020**

**Office Memorandum**

**Subject:- Weekly Report in respect of important developments in CBIC for the week – 10.08.2020 to 14.08.2020- reg.**

Based on the inputs received from various sections, following is the compilation of the important developments for the week – 10.08.2020 to 14.08.2020.

**1. Administrative Changes:-**

- On superannuation of Shri A.K. Pandey, Member, CBIC, the additional charge of Member (CGST/CX/ST/Legal & CV) and respective Zones / DGs has been allocated to Shri Sandeep Mohan Bhatnagar, Member (Investigation) vide Order No. 90/2020 dated 11.08.2020.
- In pursuance of Department of Commerce's OM No. K-43011(14)/2/2020 SEZ (ADMIN) dated 05.08.2020, selecting Shri Amit Kumar Gupta, IRS(C&CE) for appointment as Assistant Commissioner of Customs (Senior Scale) in Noida SEZ in the Level 11 (as per 7<sup>th</sup> CPC) {PB-3 and Grade Pay 6600/- (pre-revised)} on deputation basis, his services are placed at the disposal of Department of Commerce on deputation basis for a period of 03 (three) years vide Office Order No. 91/2020 dated 11.08.2020.
- Shri Vikas Kumar, IRS(C&CE), Deputy Commissioner of Customs, CGST & CX has been transferred from Kolkata CGST & CX Zone and posted to Bhubaneswar CGST Commissionerate, Bhubaneswar CGST & CX Zone vide Office Order No. 92/2020 dated 13.08.2020.
- In pursuance of DoPT's OM No. 2/5/2020-EO (MM-I) dated 24.07.2020, selecting Shri Anand Kumar Jha, IRS(C&CE) as Deputy Secretary in the Ministry of Petroleum and Natural Gas, Delhi, under the Central Staffing Scheme on deputation basis, his service are placed at the disposal of Ministry of Petroleum and Natural Gas on deputation basis for a period of 04 years vide Office Order No. 93/2020 dated 14.08.2020.

**2. Legislative changes:-**

- Notification No. 23/2020-Cus (ADD), dated 11.08.2020 has been issued to amend Notification No. 39/2015-Customs (ADD) dated 12.08.2015 to extend the levy of ADD on flax fabrics imported from China and Hong Kong for a period of 3 months.
- Notification No. 24/2020-Cus (ADD), dated 14.08.2020 has been issued to amend Notification No. 41/2015-Customs (ADD) to extend the levy of anti-dumping duty on imports of Diketopyrrolo Pyrrole Pigment Red 254 (DPP Red 254) originating in or exported from China PR for a period of three months.

(Sucheta Sreejesh)  
Commissioner (Coord-II)

1. Chairman, CBIC
2. Member (Tax Policy)
3. Member (Customs)
4. Member (GST, CX,ST, Legal & CV)
5. Member (Investigation, IT & Taxpayer Services)
6. Member (Admn & Vigilance)

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